

[Print](#)**Defective Case Register from 2026-04-04 to 2026-04-04**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/9536/2026	TARA PRASAD MOHAPATRA	2026-04-04	1. Page Nos. 9 and 10 are not legible.
2	D-ABLAPL/9385/2026	NETRANANDA BISWAL	2026-04-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Mobile Phone number of the Victim may be redacted at para 2 of the petition
3	D-WP(C)/13067/2026	ANUP KUMAR PATTNAIK	2026-04-04	Rule -8 of O.H.C PIL Rule not complied with
4	D-ABLAPL/9707/2026	GIRIJA SANKAR NAYAK	2026-04-04	1. Ann.1 page 14 not legible.
5	D-WP(C)/13074/2026	JAYANTA KUMAR MAJHI	2026-04-04	.Receipt Showing Serv.copy To cg not Filed.
6	D-BLAPL/9636/2026	SOUMYA RANJAN DAS	2026-04-04) Date of rejection order not correct in date chart.ii) Name of the trial court mentioned in cause title and para -1 of the petition not tally with rejection order.
7	D-CONTC/12861/2026	ADV.	2026-04-04	1. Vernacular certificate not furnished.2. Address of op.no.1 not completely furnished as per annex.1
8	D-BLAPL/9622/2026	JNYANANANDA PANDA	2026-04-04	1. Page number-6 marked twice. Accordingly Index page marking will be modified.
9	D-CRLMC/9114/2026	SUSIL KUMAR PATTNAIK	2026-04-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim/ informant from the petition.
10	D-ABLAPL/7211/2026	RAJENDRA NARAYAN ROUT	2026-04-04	Name and details of Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
11	D-BLAPL/9615/2026	RAMESH CHANDRA MAHARANA	2026-04-04	1. Written F.I.R not attached with F.I.R copy.
12	D-WP(C)/12955/2026	MANORANJAN PADHY	2026-04-04	Copy not served on S.C.(T).
13	D-WP(C)/12956/2026	MANORANJAN PADHY	2026-04-04	Copy not served on S.C.(T).
14	D-WA/10076/2026	ARPIT SARANGI	2026-04-04	i) Age of the appellant no. 2 not furnished in cause title. ii) Status of the parties not correctly furnished.
15	D-BLAPL/9625/2026	RAMESH AGARWAL	2026-04-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1) Annexure-5 not legible.11) Date chart not signed by the counsel for the petitioner.
16	D-WP(C)/12981/2026	PABITRA KUMAR BEHERA	2026-04-04	Paragraph no.mentioned in the declaration portion of the affidavit has not correctly furnished.
17	D-WP(C)/12713/2026	IN PERSON	2026-04-04	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18	D-WP(C)/12907/2026	PRAFULLA KUMAR KAR	2026-04-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
19	D-WP(C)/13524/2026	KOUSIK ANANDA GURU	2026-04-04	Page no. 18 and19 not neat
20	D-BLAPL/9628/2026	RABINDRA NATH PRUSTY	2026-04-04	1) page no. 8 not properly scanned.11) Page no. 9 not legible.
21	D-CRLMP/8539/2026	SONALI PANDA	2026-04-04	NAME OF VICTIM and HER RELATIVES BE REDACTED IN PETITION and AFFIDAVIT . ANNEXURES and V.NAMA BE KEPT IN CLOSE COVER . PUT UP FOR SR AFTER REMOVAL OF DEFECT
22	D-WP(C)/13225/2026	AVIJIT PATNAIK	2026-04-04	Authorization with regard to swear affidavit on behalf of the other petitioner not furnished in the affidavit.
23	D-ABLAPL/9570/2026	DEEPAK KU SAHOO	2026-04-04	1. Page marking of ABLAPL in Index incomplete. 2. Incomplete Ann.1 filed. 3. Name of Pet. No.2 in CT and V. nama not tally with signature.
24	D-BLAPL/9621/2026	SURYAKANTA DASH	2026-04-04	1. page marking not done correctly.After page 17, it is marked as 19
25	D-CRLMC/9122/2026	ACHYUTANANDA PATTANAIK	2026-04-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim / informant from the petition.
26	D-BLAPL/9566/2026	TIRTH KUMAR SAHU	2026-04-04	Page No. 19 of Annexure-2 missing/not filed.
27	D-WP(C)/13615/2026	MANOJ KUMAR MOHANTY	2026-04-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
28	D-ABLAPL/9578/2026	BRUNDABAN ROUT	2026-04-04	1. GR case No. left blank in Date Chart. 2. Name of Pet. No.2 in CT not tally with signature.
29	D-CRLREV/9446/2026	MIHIR KANTA RATH	2026-04-04	1.Authentication fee of Rs7.70/- not paid 2. C. copy Annex-2 not filed
30	D-CRLMC/9004/2026	SUCHISMITA DASH	2026-04-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Provision of law not correctly furnished. 2. Certified copy of Annex-1 not filed

31	D-WP(C)/13423/2026	MANOJ KUMAR MOHANTY	2026-04-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
32	D-CONTC/13814/2026	ADV.	2026-04-04	1. WP(C) case number not correctly furnished in Reference certificate. 2. As per mentioned in Index representation dated 22/12/2025 under Annex-2 not filed.
33	D-ABLAPL/9581/2026	SURYA PRATAP DEO	2026-04-04	1. Name of PS not mentioned in the address of Petitioners in CT. 2. Occupation of Deponent not mentioned. 3. Pet. No. 2 to 6 not signed in V.nama and their name and other details not mentioned on it.
34	D-CRLMC/9010/2026	SUCHISMITA DASH	2026-04-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Provision of law not correctly furnished. 2. Certified copy of Annex-1 not filed
35	D-ABLAPL/9584/2026	AMULYA RATNA PANDA	2026-04-04	1. Date of Disposal of ABLAPL No. 2224 of 2018 in reference certificate not correct. 2. Ann.1, 2 and 3 be kept in sealed cover.
36	D-BLAPL/9577/2026	MANGU NANDY	2026-04-04	Name and details of Informant/Victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
37	D-CRLMC/9002/2026	SUCHISMITA DASH	2026-04-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Provision of law not correctly furnished. 2. Certified copy of Annex-1 not filed
38	D-WP(C)/13405/2026	MANOJ KUMAR MOHANTY	2026-04-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
39	D-ABLAPL/9702/2026	BISHWARANJAN SAHU	2026-04-04	1. Details of Informant in CT and Para 2 be redacted. 2. Ann. 1 and 2 be kept in sealed cover. 3. Resubmit after removal of defects.
40	D-WP(C)/14392/2026	ARNAV BEHERA	2026-04-04	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
41	D-RSA/13149/2026	KSHIROD KUMAR ROUT	2026-04-04	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
42	D-CRLMP/8942/2026	BIPLAB KUMAR DASH	2026-04-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

43	D-CRLMC/9490/2026	ARUN KUMAR BEHERA	2026-04-04	1. Date of order not correctly furnished in para no.2
44	D-CONTC/12601/2026	PRADIPTA KUMAR PATTANAYAK	2026-04-04	F.A.O. No.509 of 2024 mentioned in the synopsis, para-1 body of the petition appears to be wrong.
45	D-WP(C)/14398/2026	ARNAV BEHERA	2026-04-04	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
46	D-BLAPL/9650/2026	DIBYA PRAKASH MISHRA	2026-04-04	1.Reference certificate incorrectly furnished.
47	D-BLAPL/9652/2026	TRILOCHAN DASH	2026-04-04	Page No. 10 not legible.
48	D-BLAPL/9575/2026	DEEPAK KU SAHOO	2026-04-04	Name and details of Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
49	D-FAO/14108/2026	SANGRAM JENA	2026-04-04	serial no of parties be correct
50	D-CRLLP/9787/2026	GAJENDRA NATH ROUT	2026-04-04	AU fee Rs 11.00 payable on c.copy under Annexure-2 and not paid 2.Age of appellant wrongly furnished
51	D-CRLMC/9024/2026	ASIT KUMAR JENA	2026-04-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
52	D-BLAPL/9651/2026	RAKESH KUMAR SARANGI	2026-04-04	1.Name of the petitioner No.2 mentioned in cause title not tally with the signature put in V.nama as well as Rejection order.
53	D-ABLAPL/9590/2026	BISWAJIT NAYAK	2026-04-04	1. Name of PS not properly mentioned in the address of Pet. in CT. 2. Ann.1 not attested.
54	D-ABLAPL/9480/2026	TRILOCHAN NANDA	2026-04-04	1.F.I.R Copy and 180 BNSS statement be kept on Sealed Cover.
55	D-RVWPET/13661/2026	ARNAV BEHERA	2026-04-04	Legible copy of page no. 93 94 are to be filed
56	D-RVWPET/11411/2026	PRASANNA KUMAR RATH	2026-04-04	1.Court Fee Payable Rs 265.75/- . Rs-31/- paid. Rs 234.75/- to be paid. 2.Complete c. copy of impugned order not filed. 3. i)Signature of the deponent does not tally with affidavit and declaration. ii) Affidavit not made in I.A. iii) Put up for SR reg. calculation of limitation after filing of complete c. copy of impugned order and removal of defects.
57	D-ABLAPL/9638/2026	HARAPRASAD PANDA	2026-04-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED undertaking for page no. 11 and 12 not furnished
58	D-WA/12024/2026	SAMEER KUMAR DAS	2026-04-04	Court Fee 12/ not paid
59	D-CONTC/11937/2026	PRADIPTA KUMAR PATTANAYAK	2026-04-04	F.A.O. No.509 of 2024 mentioned in the synopsis, para-1 body of the petition appears to be wrong.

60	D-BLAPL/9689/2026	TUSHAR KUMAR PATTNAYAK	2026-04-04	20-VERNACULAR CERTIFICATE NOT FURNISHED.
61	D-ABLAPL/9617/2026	KABIRAJ PRADHAN	2026-04-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Copy of F.I.R. vide annex.1 disclosing the name of informant be kept on cover.
62	D-WP(C)/13005/2026	C.ANANDA RAO	2026-04-04	1-COURT FEE IS DEFICIENT. C.fee of Rs.6/- to be paid in cause title.
63	D-WA/12313/2026	DEBASIS NAYAK	2026-04-04	AU fee Rs 3 not paid
64	D-CONTC/13438/2026	ADV.	2026-04-04	Authorization with regard to swear affidavit on behalf of another petitioner not furnished in the affidavit. 2.Paragraphs not correctly furnished in the affidavit of the declaration.3.page nos. 39 and 40 not filed.
65	D-WP(C)/13224/2026	MANORANJAN PADHY	2026-04-04	Date of annex.2 not tally with index
66	D-ABLAPL/9618/2026	PRATAP NAIK	2026-04-04	1. page mark not properly furnished in index.
67	D-CRLLP/9493/2026	SANGRAM DAS , STANDING COUNSEL(VIGILANCE)	2026-04-04	Page No.12 repeated mentioned
68	D-ABLAPL/9697/2026	AJAYA KUMAR NAYAK	2026-04-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR there after.
69	D-WP(C)/13047/2026	TUSAR KANTI PRAHARAJ	2026-04-04	1. Page 1 to 3 of Petition not signed. 2. Paragraph declaration not correct. 3. Name of Deponent in Declaration not correct. 4. Ann.1 not attested.
70	D-WP(C)/13050/2026	KADAR MOHAMMAD	2026-04-04	1. Synopsis and Date Chart not page marked.
71	D-CONTC/11155/2026	ADV.	2026-04-04	LAST PAGE OF CASE NOT PAGINATED AND INDEX BE CHANGED ACCORDINGLY
72	D-CRLMC/9419/2026	RAKESH KUMAR ARANGI	2026-04-04	1. Copy of F.I.R. disclosing the name of Victim/Informant be kept in cover.
73	D-BLAPL/9648/2026	KULDEEP MOHANTY	2026-04-04	1.Petition not correctly addressed to Honorable Court 2. 2(b) CC case No.mentioned in the Cause Title does not tally with that of first para of the petition and Prayer portion.
74	D-WP(C)/13006/2026	DEEPTIRANJAN JENA	2026-04-04	All the Annexures are not exhibited in the petition. 2.Subject Code Not Furnished .
75	D-ABLAPL/9623/2026	HEMANTA KUMAR MOHANTA	2026-04-04	1. case no. in ref. certificate not tally with FIRs detail.
76	D-ABLAPL/9612/2026	BISHWARANJAN SAHU	2026-04-04	1. Details of Informant in CT and Para 2 be redacted. 2. Ann. 1 and 2 be kept in

				sealed cover. Resubmit for SR after removal of defects.
77	D-ABLAPL/9696/2026	SURYAKANTA DWIBEDI	2026-04-04	1. Copy of written FIR not filed in Ann.1.
78	D-CONTC/11932/2026	PRADIPTA KUMAR PATTANAYAK	2026-04-04	F.A.O. No.509 of 2024 mentioned in the synopsis, para-1 body of the petition appears to be wrong.
79	D-BLAPL/9691/2026	ASIT KUMAR JENA	2026-04-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.50/- not paid in the v.nama.Honble Court not tally with cause title and Rejection order.
80	D-WA/13100/2026	BIREN SANKAR TRIPATHY	2026-04-04	1. Court Fee Payable Rs-12/-, Rs-6/- paid. Rs-6/- to be paid. 2.C. copy of impugned order not filed. i) Reference certificate not furnished. ii) Date of order wrongly mention in being aggrieved. iii) Para no. wrongly mention in grounds.iv) Put up for SR reg. calculation in limitation after filing of c. copy of impugned order and removal of defects.
81	D-WP(C)/13043/2026	AUROVINDHA MOHANTY, A.S.C	2026-04-04	1. Page marking of Ann.1 and 2 in Index not correct. 2. Page marking of Ann.2 not correct. 3. Synopsis and Date chart not page marked. Index be corrected accordingly.
82	D-ABLAPL/9640/2026	HARAPRASAD PANDA	2026-04-04	.Subject Code Not Furnished .
83	D-RSA/13022/2026	PRASANNA KUMAR RATH	2026-04-04	1.C.Fee Payable be furnished.2.Date of impugned judgement be corrected in the Index and in the Entire Appeal Memo.
84	D-WP(C)/13077/2026	PRASANTA KUMAR SATAPATHY	2026-04-04	1. In date chart, name of the petitioner wrongly furnished. 2. Annexure-3 not legible
85	D-ABLAPL/9633/2026	SOUMYA RANJAN DAS	2026-04-04	1. Under taking for Hindi translate copy not furnished.
86	D-CMAPL/14432/2026	ADV.	2026-04-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. i) wpx wrongly mention in Index at sl. no. 2. ii) Synopsis and date chart not filed. iii) Name of the petitioner mention in cause title does not tally with affidavit. iv) Designation wrongly mention op. no. 2. in cause title. v) Reference certificate not furnished. vi) Spl. Adhesive stamp of Rs-29/- not filed in each affidavit.
87	D-ABLAPL/9613/2026	SRINIBASH SATAPATHY	2026-04-04	1. Name of husband of Pet. in CT not correct.
88	D-CRLLP/8869/2026	BISHNU PRASAD PRADHAN	2026-04-04	Status of parties not furnished 2. Para No.I of grounds not available
89	D-CRLMP/8431/2026	SANTOSH KUMAR MAHANTY	2026-04-04	.Subject Code Not Furnished .

90	D-CRLLP/9006/2026	SANGRAM DAS, S.C.VIGILANCE	2026-04-04	CRLA.No.269/2025 not furnished in reference certificate
91	D-CRLA/9127/2026	JITENDRA SAMANTARAY	2026-04-04	1. Status of the petitioner not furnished.2. Name of the victim friend redacted from para.2 of appeal petition.
92	D-WP(C)/13911/2026	ASWINI PATNAIK	2026-04-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Petition not correctly addressed to Honorable Court 2. Date of copy of odia university vide annex-4 not tally with Index.
93	D-CMAPL/14281/2026	ASUTOSH MOHAPATRA	2026-04-04	i) Date of dismissed order not mention in petition. ii) Dismissed order not filed. iii) Put up for SR after filing of c. copy of impugned order.
94	D-CRLMC/8928/2026	DHANESWAR BARIK	2026-04-04	. Age of the petitioner in cause title not tally with Affidavit.
95	D-WP(C)/14082/2026	RAMESH CHANDRA JENA	2026-04-04	.Receipt Showing Serv.copy To ct not Filed.
96	D-ABLAPL/9656/2026	SAROJ KUMAR PADHY	2026-04-04	1) Date of the declaration not correct in affidavit.
97	D-CRLLP/9510/2026	UDIT RANJAN JENA, A.G.A.	2026-04-04	Extra offences u/s. added in para-1 of page-2 of I.A.No.38/2026
98	D-BLAPL/9704/2026	NIRANJAN MAHARANA	2026-04-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Honble Court not tally with cause title and Rejection order.
99	D-WP(C)/14086/2026	RAMESH CHANDRA JENA	2026-04-04	Serial no-4 affidavit in the I.A not correctly mentioned and also Paragraph of the I.A. 2.Receipt Showing Serv.copy To cg not Filed.
100	D-CMAPL/14097/2026	DHIREN CHAUDHURY	2026-04-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Period of Delay 1541 days delay. i) Synopsis and date chart not filed. ii) Complete address of ops not furnished. iii) Reference certificate not furnished. iv) Para no. not furnished in certificate.
101	D-CRLMC/8951/2026	NIRANJAN PANDA	2026-04-04	1. 1st and 2nd lines of the para no.13 left blanks. 2. PS case number not correctly furnished Sl. no.4 in Index.
102	D-WP(C)/14083/2026	RAMESH CHANDRA JENA	2026-04-04	Serial no-4 affidavit in the I.A not correctly mentioned and also paragraph of the I.A 2..Receipt Showing Serv.copy To cg not Filed.
103	D-ABLAPL/9658/2026	HARAPRASAD PANDA	2026-04-04	1. page 23 25 27 29 31 33 35 37 39 132 138 and 139 not legible. 2..Subject Code Not Furnished .

104	D-CRLLP/9513/2026	UDIT RANJAN JENA, A.G.A.	2026-04-04	Extra offenes u/s. added in para-1 of page-2 of I.A.No.29/2026
105	D-ABLAPL/9712/2026	SIDHARTHA DAS	2026-04-04	1. Name of PS not mentioned in the address of Pet. in CT.
106	D-WA/13037/2026	AISHWARYA DASH,A.S.C	2026-04-04	Date of order wrongly mention in Index, synopsis, date chart, appeal memo and I.As.
107	D-BLAPL/8654/2026	DR. PURUSOTTAM CHULI	2026-04-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Informant name and address to be redacted from cause title at page no 2 of the application 2. Put up for S.R there after
108	D-CRLMP/8725/2026	BYOMAKESH TRIPATHY	2026-04-04	1.,Fathers name of the petitioner in cause title not tally with Affidavit.
109	D-CRLMP/8727/2026	BYOMAKESH TRIPATHY	2026-04-04	1. D/O wrongly mentioned in cause title instead of S/o.
110	D-WA/13761/2026	SANJIB MOHANTY	2026-04-04	1.Period of Delay 15 days delay. i) Legible copy of page no.43 44 49 61 62 66 67 76 103 to 105 are to be filed. ii) Page mark wrongly mention after page no. 109 and 273. iii) Page no. 219 repeat. iv) District not mention in R-1 2 4 9 13 16 18
111	D-WA/11336/2026	PRAFULLA KUMAR MOHAPATRA	2026-04-04	1. Period of Delay 13 days, 2. annex-6, not visible
112	D-BLAPL/9520/2026	DURGA PRASAD DHAL	2026-04-04	Name and details of Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop
113	D-CRLMP/8730/2026	BYOMAKESH TRIPATHY	2026-04-04	1. Address of the Op. No.1 not correctly furnished in cause title.
114	D-CRLMP/8501/2026	RAGHUNATH DASMOHAPATRA	2026-04-04	Dist. not furnished in address of both parties in C.T.
115	D-WA/11337/2026	KABIR KUMAR JENA	2026-04-04	Period of Delay 12 day 2. Code not indicated 3. being aggrieved not properly furnished , under taking for odia annexure not furnished
116	D-CRLMP/8586/2026	SATYAJIT MOHAPATRA (2)	2026-04-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.copy of F.I.R. vide annexs. 1 to 3 and power ,disclosing the name of the informant be kept in cover.2.Name of the victim/Informant appearing in the Acknowledgment slip,index and petition be redacted .
117	D-WA/11856/2026	ABHISHEK DASH	2026-04-04	further SR after filling of copy of writ petition
118	D-BLAPL/9551/2026	SURYAKANTA DWIBEDI	2026-04-04	Paragraphs incorrectly mentioned in petition as well as declaration of affidavit.

119	D-CRLMP/8656/2026	PRATYUSHA NAIDU	2026-04-04	1. Dt.22-02-2026 in index not tally with annex.1
120	D-ABLAPL/9764/2026	SUNIL KUMAR PANDA	2026-04-04	1. Application not properly addressed to Honorable court.
121	D-WA/12119/2026	SUKANTA KUMAR DALAI	2026-04-04	Au fee Rs 5/ not paid
122	D-CONTC/11436/2026	ADV.	2026-04-04	1) CONTC no mentioned in Book mark under annexue-3 not correct.
123	D-WP(C)/14255/2026	AMITABH MISHRA	2026-04-04	.Receipt Showing Serv.copy To cg not Filed
124	D-WP(C)/13202/2026	PRASANTA KUMAR JOSHI	2026-04-04	Page no.89 not available.Page marking not correct in Book mark in annexure-14
125	D-CONTC/11468/2026	ADV.	2026-04-04	i)Annexure -4 mentioned two times in petition.ii) Year of the representation under annexure-5 in book mark and Index not correct.iii) Age of the deponent not tally with cause title.iv)Date of order in 3rd line of para-3 of the petition not correct.
126	D-WP(C)/14088/2026	RAMESH CHANDRA JENA	2026-04-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 affidavit in the I.A not correctly mentioned and also paragraph of the I.A
127	D-ABLAPL/9699/2026	PRAKASH CHANDRA DASH	2026-04-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR thereafter.
128	D-WP(C)/14017/2026	NIRANJAN LENKA	2026-04-04	page no. 26 not neat
129	D-WP(C)/13999/2026	JYOTI RANJAN DEO	2026-04-04	Page no. 134 not neat
130	D-WP(C)/13802/2026	ASISH MISHRA	2026-04-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
131	D-ABLAPL/9662/2026	KSHIROD KUMAR PAHIL	2026-04-04	1. Written F.I.R not attached with F.I.R copy
132	D-RSA/12963/2026	ASIT KUMAR OTTA	2026-04-04	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Authentication fee due on the Appellate Court Judgement Rs 02/- Paid. Decree Rs 04.50 Not Paid. 2.L.A.A Fee of Rs.10/- not affixed.
133	D-WP(C)/14211/2026	SOUBHAGYA SWAIN	2026-04-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. LTI not attested.
134	D-ABLAPL/8959/2026	SATYAM DAS PATTANAİK	2026-04-04	1. Ann.1 be kept in sealed cover.

135	D-WP(C)/13570/2026	SURYAKANTA DWIBEDI	2026-04-04	KINDLY MENTION THE ADDRESS OF RESPONDENT NO-5
136	D-CMP/14411/2026	PRABHU PRASANNA BEHERA	2026-04-04	Page nos. 52 and 53 not neat. Age of opp. parties not mentioned
137	D-CONTC/11527/2026	BISHNU PRASAD PRADHAN	2026-04-04	17-REFERENCE CERTIFICATE NOT FURNISHED.
138	D-WPCRL/5812/2026	ANIRBAN TRIPATHY	2026-04-04	1. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2. PAGING OF SYNOPSIS and DATE CHART BE OMITTED 3. QUESTION OF MAINTAINABILITY OF THIS WPCRL AGAINST THE ORDER OF LD. JMFC AS PER PRAYER OF THIS PETITION
139	D-RVWPET/13650/2026	ARNAV BEHERA	2026-04-04	Legible copy of page no. 93 94 are to be filed.
140	D-RSA/12949/2026	GAJENDRANATH ROUT	2026-04-04	Decree be inserted in the Annex-2 and Index be properly Page marked accordingly
141	D-CRLMC/9086/2026	AMITABH MISHRA	2026-04-04	1. C. copy of FIR not filed. 2. PAGE NOS. 22 TO 25 42 43 76 TO 78 and 80 and 83 are partially legible.
142	D-CRLMC/8925/2026	AJIT KUMAR PANDA	2026-04-04	14-NOT PROPERLY INDEXED. 1. Receipt Showing Serv. copy To CBI not Filed. 2. Date of order not correctly furnished in cause title AND last line of the para no.1.
143	D-ABLAPL/9605/2026	AMITAV TRIPATHY	2026-04-04	1. Ann.1 be kept in sealed cover.
144	D-WP(C)/12674/2026	ACHYUTANANDA PATTANAIK	2026-04-04	Put up SR after filing of Consolidated petition.
145	D-ABLAPL/9672/2026	RABINDRA KUMAR PATTANAIK	2026-04-04	1. F.I.R and C.T no. wrongly furnished in Synopsis and cause tile of the application. 2. Wrong F.I.R Copy and C.S attached with Application 3. Put up for S.R. there after
146	D-WP(C)/13823/2026	SAMBIT PANIGRAHI	2026-04-04	1. Court fee Rs 2/- not paid on V.Nama
147	D-ABLAPL/9530/2026	PADMANAVA JENA	2026-04-04	1. P.S. name is not correctly mentioned in Prayer portion
148	D-ABLAPL/9670/2026	PANCHANAN PANIGRAHI	2026-04-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
149	D-ABLAPL/9534/2026	PRANAB RANJAN CHHATOI	2026-04-04	1. F.I.R. in Annexure 1 may be kept in sealed cover.
150	D-ABLAPL/9596/2026	SARAT KUMAR JENA	2026-04-04	1. Name of Pet.No.1 in CT and V.nama not tally with signature.
151	D-CONTC/12506/2026	ADV.	2026-04-04	Address of op.no.1, not properly furnished as per annex.1.
152	D-ABLAPL/9614/2026	PRATAP NAIK	2026-04-04	1. Bail Application and Ann.1 not properly page marked in Index. 2.

				Synopsis and Date Chart not signed. 3. Age of Deponent not mentioned in Affidavit. 4. Paragraph declaration not correct. 5. Ann.1 not attested.
153	D-WP(C)/13122/2026	MAHENDRA KUMAR SAHOO	2026-04-04	Annexure-1 not neat

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 04-04-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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